

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-183-2020**

Amol Vaman Tilve

... Petitioner

Versus

Goa State Information  
Commission & Ors.

... Respondents

Ms. Kimberley Gracias holding for Shri Anthony D'Silva, Advocate for the  
Petitioner.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 2 NOVEMBER 2020****P.C. :**

Shri Anthony D'Silva, the learned counsel for the petitioner, is  
said to have still been recovering from his illness. He needs time.

Post the matter on 01.12.2020.

**DAMA SESHADRI NAIDU, J.**

NH